

(ख) जी, हाँ। अभी तक लगभग 60 प्रतिशत निर्माण कार्य पूरा हुआ है और संभवतः अगस्त, 1997 तक निर्माण कार्य पूरा होगा।

(ग) इस क्षेत्र में कर्मचारियों और अधिकारियों की नियुक्ति की वर्गवार कुल संख्या निम्नलिखित है:

वर्ग	संख्या
वैज्ञानिक-सी०	1
वैज्ञानिक-बी०	2
वैज्ञानिक-ए०	1
उच्च श्रेणी लिपिक	1
चालक	1
चपरासी	1

इनमें से एक चपरासी (परिचारक) हिमाचल प्रदेश के कुल्लू जिले का है।

Guidelines for Clearance of New Industries

2942. SHRI S.M. KRISHNA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of parameters/guidelines laid down by Government for giving clearance for new industry or winding-up the established industry from pollution point of view;

(b) the details of industries, State-wise declared environmentally hazardous during last one year;

(c) whether Government have set-up monitoring cell to evaluate the project appraisal;

(d) if so, the details thereof and the details of industries, State-wise; and

(e) whether it is a fact that South Kannada district of Karnataka has been exempted from setting-up any industry, if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (d) The Environmental Impact Assessment (EIA) Notification of 27.01.94 (as amended on 04.05.94) issued under the provisions of Environment (Protection) Act, (EPA) 1986 provides the procedure and guidelines for clearance of industrial projects listed in Schedule-I of the said Notification. Procedures have also been evolved for closing down industrial units under EPA for violation of pollutional and environmental regulations. A multi-disciplinary Expert Committee has been constituted for environmental appraisal of projects. The details indicating state-wise break-up of hazardous installations are given in the enclosed statement. (See below).

(e) No, Sir.

Statement

State-wise Break-up of Hazardous Installations

S. No.	STATES/UNION TERRITORIES	NO OF MAJOR HAZARDOUS UNITS	NO OF ACCIDENT HAZARD UNITS (MAB)
1.	Andhra Pradesh	800	69
2.	Assam	7	07
3.	Bihar	740	34
4.	Goa	30	08
5.	Gujarat	2929	250
6.	Haryana	35	29
*7.	Himachal Pradesh	163	60
8.	Jammu & Kashmir	07	07
9.	Karnataka	600	27
10.	Kerala	1776	29

S. No.	STATES/UNION TERRITORIES	NO OF HAZARDOUS UNITS	NO. OF MAJOR ACCIDENT HAZARD (MAB) UNITS
11.	Madhya Pradesh	517	39
12.	Maharashtra	1850	252
13.	Meghalaya	—	—
14.	Orissa	49	19
15.	Punjab	184	23
16.	Rajasthan	81	81
17.	Tamil Nadu	451	51
18.	Uttar Pradesh	1298	119
19.	West Bengal	124	42
20.	Delhi	128	23
21.	Nagaland	01	01
22.	Pondicherry	152	07
TOTAL:		11922	1177

* As per information available with the MOEF

**Recommendations forwarded by M.P.'s
Regarding Admission in Kendriya Vidy-
alayas**

2943. SHRI MOHINDER SINGH KALYAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that no follow-up action was taken by Government on the recommendations forwarded by the Members of Parliament for admission of children/students, seeking admissions in Kendriya Vidyalayas in Delhi/New Delhi, during the year 1996-97, under his discretionary quota;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) On a Writ Petition filed in the Hon'ble High Court of Delhi, the Court has directed that no Special Dispensation admission shall be made until the matter is finally disposed off.

**Linking of Engineering Colleges through
Computer WEB**

2944. SHRI VEDPRAKASH P. GOYAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Council for Technical Education has decided to link engineering colleges of the country by N.I.C.E.N.T. and Internet through World Wide Web, to provide students technology information in various fields;

(b) if so, the steps being taken to make the engineering education in tune with the latest technological innovations evolved in other advanced countries;

(c) whether new syllabus to meet present day challenges has been framed, if so, the basic differences in approach in the old and new syllabus; and

(d) whether there was any consultation with industry through representative organisations in making the syllabus, to make it suitable to meet the present and future demands of the industry in the dynamic scenario?